

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: R. K. G. International Pvt. Ltd.

v/s.

Goradia Special Steels Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

8. C.P. (IB)-1958 (MB)/2018
Wrongly on board.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/